

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Original Application No. 91 of 2023 (SZ)**

**IN THE MATTER OF:**

SUO MOTU based on the news item published

On “The New Indian Express”, Chennai

E- edition dated 30.06.2023, “ Road being laid

inside marshland in Perumbakkam”.

...Applicant(s)

Versus

The Director,

DTCP, Tamil Nadu and Others

...Respondent(s)

**REPORT FILED BY 4<sup>th</sup> RESPONDENT –  
THE TAMIL NADU STATE WETLAND AUTHORITY**

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Through  
D. D. Shanmuganathan  
Standing Counsel for Government of Tamil Nadu  
National Green Tribunal  
Southern Zone

**DATE: 11.07.2025**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL****SOUTHERN ZONE, CHENNAI****Original Application No. 91 of 2023 (SZ)****IN THE MATTER OF:**

Tribunal on its own motion SUO MOTU based  
on the news item published in The New Indian Express'  
Chennai E-edition dated 30.06.2023,  
"Road being laid inside marshland in Perumbakkam"

**.....Applicant****-Verses-**

1) The Director

Directorate of Town and Country Planning (DTCP),  
2nd, 3rd & 4th Floor, C&E Market Road, Koyambedu,  
Chennai, Tamil Nadu.

2) District Collector

Chengalpattu Collectorate,  
GST Road, Chengalpattu.

3) Additional Chief Secretary

Department of Environment & Climate Change,  
No. 1, Jeenis Road, Panagal Building,  
Ground Floor, Saidapet,  
Chennai, Tamil Nadu.

4) Member Secretary Tamil Nadu State Wetland Authority,

Panagal Maligai, Saidapet,  
Chennai, Tamil Nadu.

**...Respondent(s)**

**STATUS REPORT FILED BY THE 4<sup>th</sup> RESPONDENT/MEMBER  
SECRETARY, TAMIL NADU STATE WETLAND AUTHORITY**

I, Srinivas R.Reddy, S/o Late T. Ramachandran Reddy, aged about 58 years, working as the Principal Chief Conservator of Forests (Head of Forest Force) and Member Secretary, Tamil Nadu State Wetland Authority(FAC) at Panagal Maligai, Saidapet Chennai-600 015 do hereby solemnly affirm and sincerely state as follows:

1. It is humbly submitted that I am the 4<sup>th</sup> respondent herein and as such, I am well acquainted with the facts of the case, the circumstances of the case, and based on the official records, and as such, authorized and competent to swear this affidavit.
  
2. It is humbly submitted that the Care Earth Trust, Chennai, had prepared the Integrated Management Plan (hereafter mentioned as IMP) for Pallikaranai Marshland, in which a general zone of influence of 1 km has been demarcated from the boundary of the marshland using the Direction model and Buffer model. The guidelines for delineating zone of influence for wetlands with diffused drainage such as Pallikaranai marshland is provided in para 34 of the Guidelines for Implementing Wetlands (Conservation and Management) Rules, 2017 which is as follows:-

*For wetlands with diffused drainage and where the slope is too gentle leading to large basin area, the zone of influence can be delineated on the basis of features that are likely to influence wetland functioning adversely. These could be based on the outer periphery of adjoining settlements, or peripheral agricultural fields that drain directly into the wetland.*

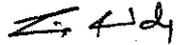
3. It is humbly submitted that in the aforementioned IMP, it has been mentioned that the hydrological influence of the Pallikaranai marshland seems to be

limited to sheet flows and very minimal channelized flow due to connecting channels being converted to other land uses. In this regard, though the zone of influence has been delineated as 1km, due to the presence of patta lands and high urbanization of lands surrounding the Pallikaranai Marshland it would be prudent to delineate the zone of influence based on the inlet, outlet channels, and satellite wetlands found in the catchment area that can be managed and has a significant effect on the Pallikaranai marshland. This shall aid in the effective conservation and management of the marshland.

4. It is humbly submitted that, after the declaration of the Pallikaranai marshland as Ramsar site in the year 2022, the National Centre for Sustainable Coastal Management (hereafter mentioned as NCSCM), Chennai, has now taken up the work of preparation of IMP based on the Wetlands (Conservation and Management) Rules, 2017. The zone of influence shall be delineated during the process of preparation of IMP and prescriptions/regulations for the Zone of Influence shall also be part of the IMP. After the approval of the IMP the zone of influence shall be effective.
5. It is humbly submitted that this office had requested the Directorate of Survey and Settlement Department(hereafter mentioned as DoSS), to share the survey nos. shape files that fall within the boundary of the Pallikaranai Marsh Ramsar site. In this regard, the Tamil Nadu e-Governance Agency (TNeGA) has shared the survey & subdivision number details that fall within the boundary of the Pallikaranai Marsh Ramsar site. Based on the analysis of the data, this office had identified that 304 survey and subdivision numbers across seven revenue villages Perumpakkam (Chengalpattu district), Sholinganallur-1, Pallikaranai, Perungudi, Jalladianpet, Injambakkam, and Okkiyam Thoraipakkam as falling within the boundary of the Pallikaranai Marsh Ramsar site. It was noted that the survey number details provided were approximate, as few instances were observed, such as: Survey No. 439 & 602

of Sholinganallur- 1 village contains many residential buildings and a substantial area of marshland, without any subdivisions. It was requested that the data shared to be duly verified by the DoSS. The final list of survey & sub-division numbers was received today (i.e., 08.07.2025) and it is under scrutiny. (A copy of the letter is enclosed as Annexure).

It is therefore humbly submitted that the above-mentioned fact may be taken into consideration by this Hon'ble National Green Tribunal (SZ), Chennai, and pass necessary orders as it deems fit and thus render justice.

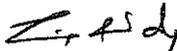
  
**DEPONENT**

Principal Chief Conservator of Forests and  
Member Secretary  
Tamil Nadu State Wetland Authority  
Chennai-15

**VERIFICATION**

I Srinivas R.Reddy, S/o Late T. Ramachandran Reddy the above named deponent do hereby verify that the contents of the above affidavit are true and correct on the basis of official record maintained by the Respondent No. 4, no part of it is false and nothing material has been concealed there from.

Verified at Chennai on this the .10<sup>th</sup>.day of July, 2025.

  
**DEPONENT**

Principal Chief Conservator of Forests and  
Member Secretary  
Tamil Nadu State Wetland Authority  
Chennai-15

Respected Sir/Madam,

We wish to inform you that our department has prepared the Ramsar boundary using the 1911 survey records, which are historically accurate and legally reliable.

However, we noticed that the recently created Ramsar boundary by your department—based on Google Maps and water-stagnation areas—has a few errors:

In some places, patta (private) lands are mistakenly included inside the Ramsar boundary.

1. In pallikaranai village survey no 429/1,709 to 721
2. In Perugudi village survey no-189,190,192 to 197,200 to 206,215,218 to 221
3. In sholiganallur village survey no.431 to 439, 508,509,510,515 to 526, 529 to 549, 552 to 572, 575,578,579,580,581,583,645,646,650,723
4. In karappakkam village survey no.439 to 443,445,446,681

Therefore it all are to be removed from your Ramsar boundary.

In some other areas, actual Ramsar lands are shown as non-Ramsar areas.

Actual survey nos are listed before as per records of 1911 survey

We kindly request you to consider using the boundary prepared by our department based on the 1911 records. This will help ensure accuracy, avoid confusion, and protect both the wetland and rightful landowners.

We are happy to share all supporting maps and data for your reference.

Thank you for your cooperation.

**Attachments:**

1. Wetland KMZ
2. Wetland map pdf
3. Marshland pdf
4. Wetland area statement pdf

சென்னை  
உதவி இயக்குநர்  
நில அளவை பதிவேடுகள்  
சென்னை - 600 001

சென்னை  
உதவி இயக்குநர் அலுவலகம்  
நில அளவை பதிவேடுகள் துறை  
சென்னை-600 001

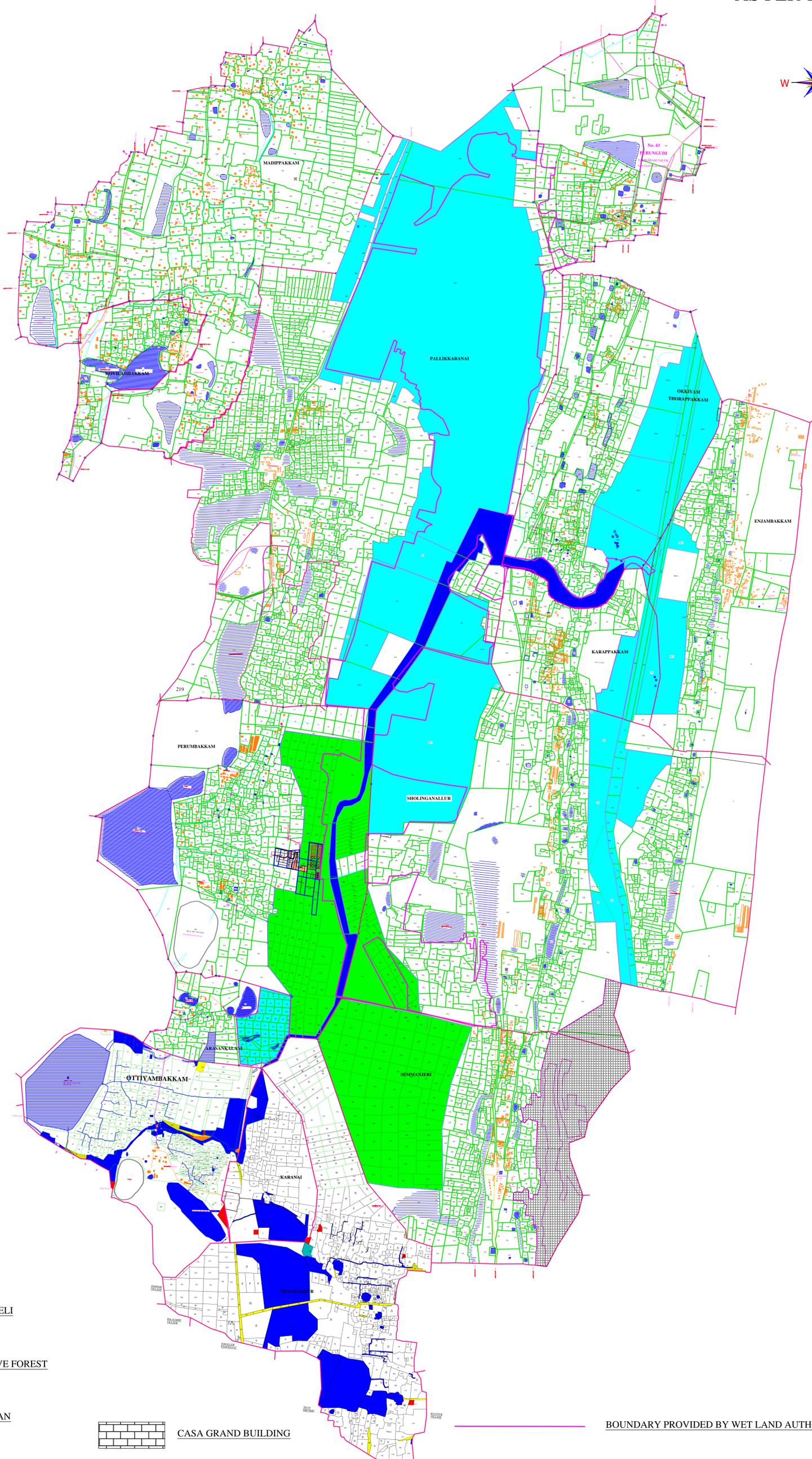
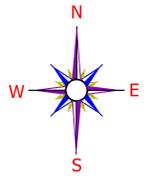
DISTRICT:CHENNAI TALUK: SHOLINGANALLUR VILLAGE: OKKIYAM THORAPPAKKAM					
SL NO	SURVEY NO	AREA			
1.	402/1	88.64	KALIVELI		
2.	403/2	114.12	KALIVELI		
3.	404/2	59.78	KALIVELI		
4.	405/8	52.97	KALIVELI		
5.	408/1	77.50	KALIVELI		
6.	409/2	1.4	KALIVELI		
	<b>TOTAL</b>	<b>394.41</b>			
DISTRICT: CHENNAI TALUK: SHOLINGANALLUR VILLAGE: KARAPPAKKAM					
1	174/1	65.24	KALIVELI		
2	176	37.80	KALIVELI		
3	189	13.60	KALIVELI		
4	190	11.35	KALIVELI		
	<b>TOTAL</b>	<b>127.99</b>			
DISTRICT: CHENNAI TALUK: SHOLINGANALLUR VILLAGE: INJAMBAKKAM					
1	282/1	17.50	KALIVELI		
2	282/3	95.65	KALIVELI		
2	289	6.20	KALIVELI		
	<b>TOTAL</b>	<b>119.35</b>			
DISTRICT: CHENNAI TALUK: SHOLINGANALLUR VILLAGE: SEMMANJERI					
1	336	621.4	PERUMBAKKAM R.F		
	<b>TOTAL</b>	<b>621.4</b>			



DISTRICT: CHENNAI TALUK: TAMBARAM VILLAGE: PERUMBAKKAM					
1.	430	643.90	PERUMBAKKAM.R.F		
	<b>TOTAL</b>	<b>643.90</b>			
DISTRICT: CHENNAI TALUK: TAMBARAM VILLAGE: ARASANKALANI					
1	88	127.56	BACKWATER		
	<b>TOTAL</b>	<b>137.56</b>			<b>5383.99</b>
<b>GRAND TOTAL-----5198.14 ACRE</b>					

COMBINED VILLAGE MAP OF PALLIKARANAI, SHOLINGANALLUR, INJAMBAKKAM , OKKIYAM THORAPAKKAM, KARAPAKKAM,SEMMANJERI,PERUNGUDI,JALLADIANPET OF SHOLINGANALLUR TALUK,PERUMBAKKAM, ARASANKALANI,OTTIYAMBAKKAM OF TAMBARAM TALUK THALAMBUR , KARANAI ,OF VANDALUR TALUK

AS PER 1911



 KALIVELI

 RESERVE FOREST

 SALT PAN

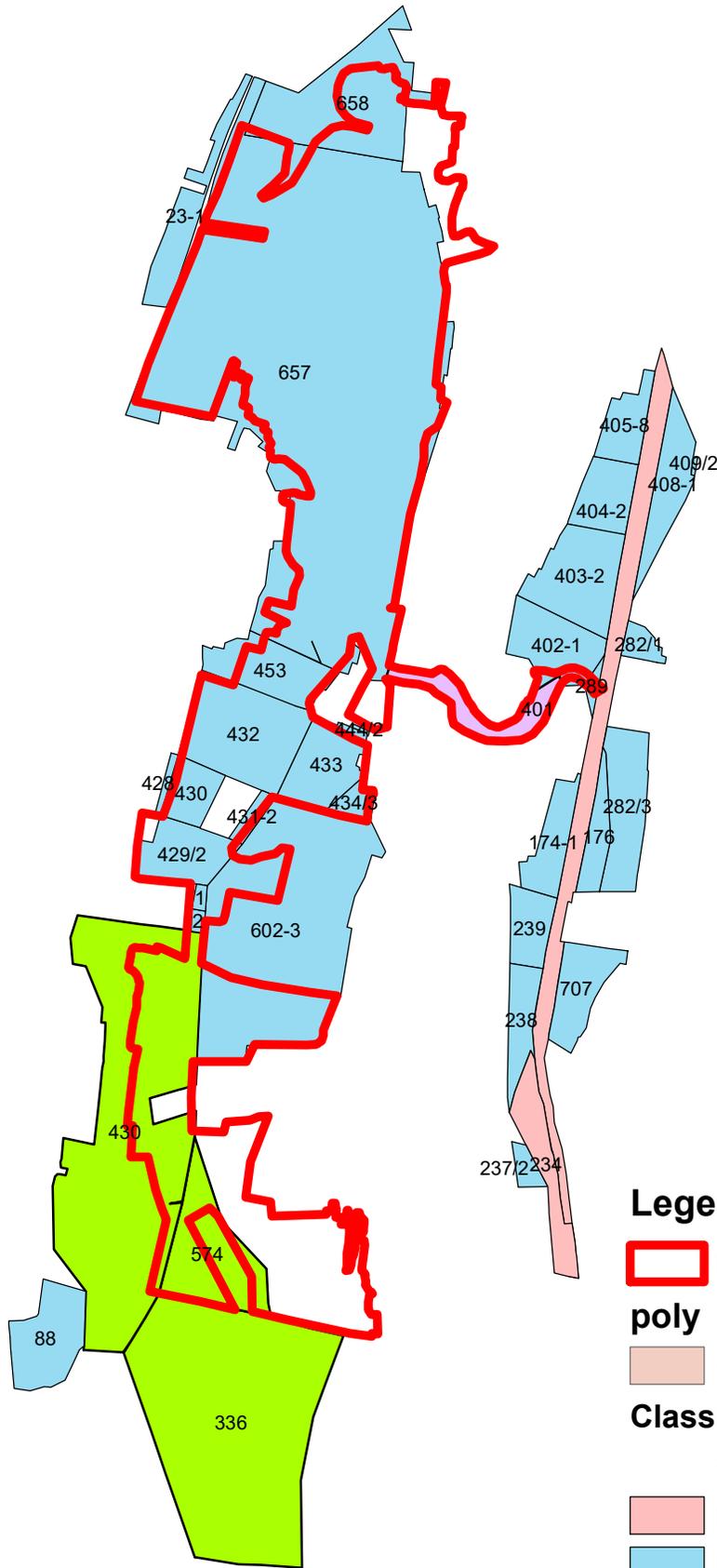
 STREAM AND WATER BODIES

 CASA GRAND BUILDING

 SAND FILLING AREA BY CASA GRAND

 BOUNDARY PROVIDED BY WET LAND AUTHORITY

MAP SHOWING KALIVELI AND RESERVE FOREST FALLS IN PALLIKKARANAI, OKKIYAM THORAPPAKKAM, KARAPPAKKAM, INJAMBAKKAM, SEMMANJERI & SHOLINGANALLUR VILLAGES OF SHOLINGANALLUR TALUK , PERUMBAKKAM, ARASANKALANI VILLAGE OF TAMBARAM TALUK .



**Legend**

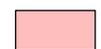
 Pallikaranai\_Ramsar\_Boundary

**poly**

 <all other values>

**Classification**

<Null>

 Buckingham Canal

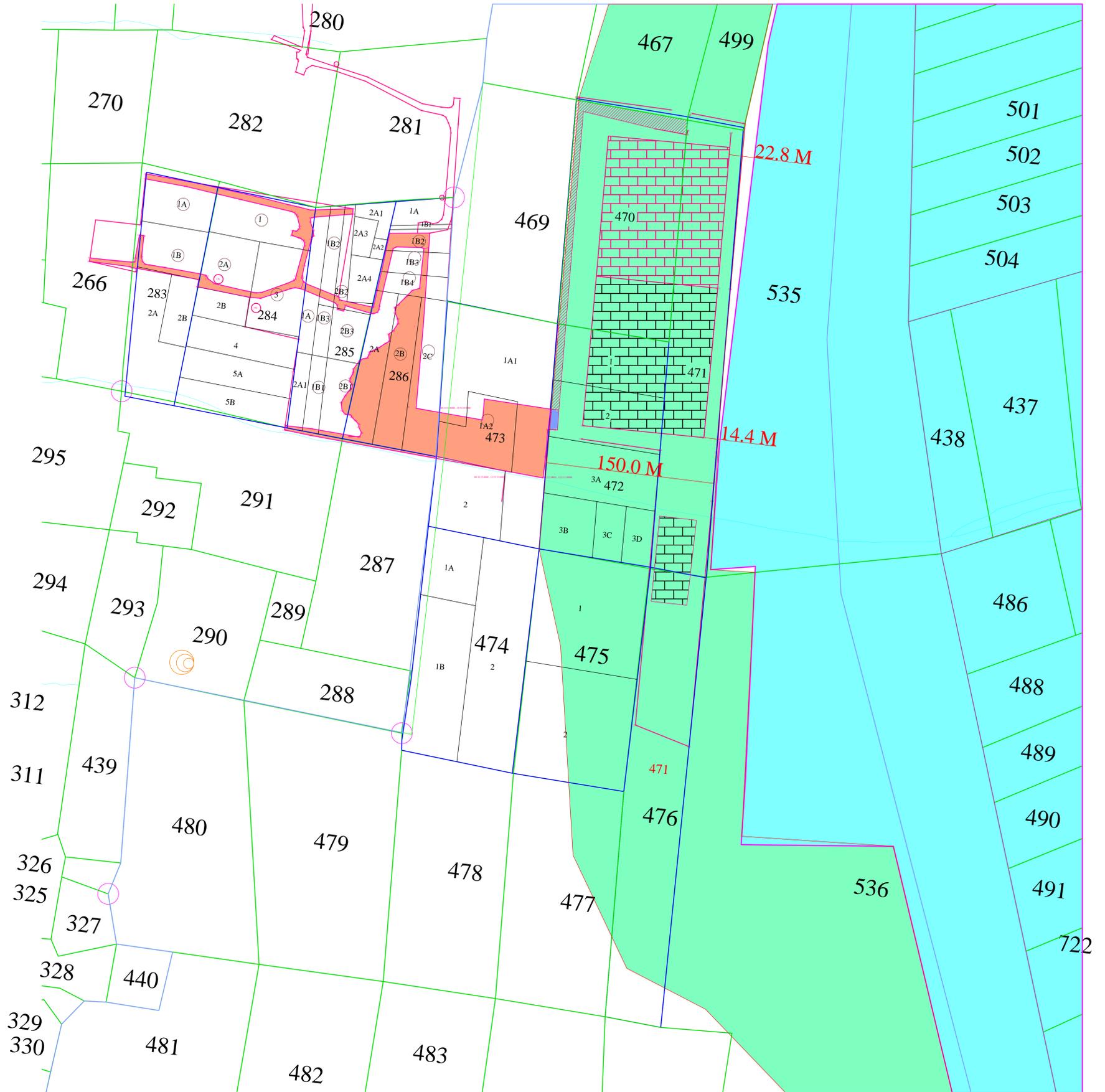
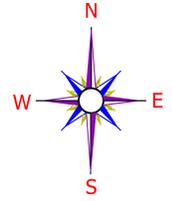
 Kaliveli

 Maduvu

 Reserve Forest

 BOUNDARY PROVIDED BY WET LAND AUTHORITY

MAP SHOWING SAND FILL AREA & BUILDINGS OF CASA GRAND IN PERUMBAKKAM VILLAGE



- RAMSAR SITE
- RAMSAR INFLUENCE AREA
- EXISTING ROAD FALLS WITH IN RAMSAR INFLUENCE AREA
- NEWLY APPROACHED ROAD FALLS WITH IN RAMSAR INFLUENCE AREA(472/2)
- SAND FILLED AREA 1.70 Hect ( As Road-0.40 Hect---As surface-1.30 Hect
- EXISTING CASA GRAND BUILDING FALLS IN 470 Pt & 471 Pt (within Ramsar influence Area)
- UNDER CONSTRUCTION CASA GRAND BUILDING FALLS IN 472 / 1 Pt, 2 Pt & 471 Pt (within Ramsar influence Area)